

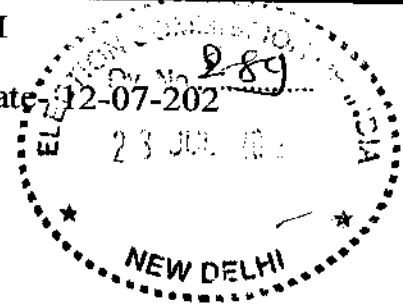
भारत नवनिर्माण वोटर सेना (बीएनवीएस) रजि०
BHARAT NAVNIRMAN VOTER SENA [BNVS]

Regd. Office:- 1255-F Basantvihar, Kanpur Nagar, 208021 U.P. India Ph. 09451768810, 08090397140
 रजि० कार्यालय:- 1255-एफ, बसन्तबिहार, कानपुर नगर 208021 उ०प्र०, भारत, फो.: 09451768810, 08090397140
votersena@rediffmail.com

Registration No- 56/110/2011/PPS-I

To
 The Secretary [Political Party]
 Election Commission of India,
 Nirvaahan Sadan,
 Ashoka Road, New Delhi- 01

Dy No 571 PPS-I Date- 12-07-2012
 24-7-12



Subject:- About to Audit of Bank Account of party and some important Information.

Sir Most respectfully request That-

- 1- The registration of the organization was perform in apprx. 22 Dec. 2011 and certificate received in January-2012.
- 2- Due to some unexpected cause, the Account of the party could not open till to-day and it will take approximate 3 months more.
- 3- No any donation or contribution had been taken from any person, after registration of the party and also no any activity made.
- 4- The Report of Audit of Bank Account of the organization will send after open the Account.
- 5- The treasure of the party has been resignation due to his physical and domestic problem, and photocopy of the resignation is enclosed with the representation as Annexure-1.
- 6- the New Treasurer had appointed by executive committee in a meeting on 27-05-2012, the photocopy of activity report of meeting and ITR of 3 years of the present Treasurer Smt. Shimala Sachan is enclosed with the representation as Annexure No. 2.
- 7- The Assets and Liabilities and criminal record with Affidavit enclosed with the representation as Annexure No.-3.
- 8- Just after open the account of the organization will inform to the Honourable Election Commission.

Enclosures: as aforesaid

Your' faithfully

P. Sachan

President

Dr. Prem Kumar Sachan
 Bharat Navnirman Voter Sena [BNVS]

सेवा में,
मा० रा० अध्यक्ष जी,
भारत नवनिर्माण वोटर सेना,
1255 एफ, बसन्तबिहार कानपुर 21

दिनांक 22 मई 2012

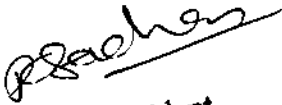
विषय:— ब्यक्तिगत कारणों से अपने पद से त्याग पत्र देने के सम्बन्ध में।

महोदय,

निवेदुन है कि पारिवारिक ब्यस्तताओं के कारण समय का अभाव होने तथा स्वास्थ्य ठीक न रहने आदि कारणों से प्राथिनी अपने पद की जिम्मेदारी का निर्वाहन करने में असमर्थता अनुभव कर रही है, अतः प्रथिनी को पदभार मुक्त करने की कृपा करें, तथा यथा उचित सदस्य को चार्ज लेने का निर्देश देने की कृपा करें।

ह० कोषाध्यक्ष

Seema Sarkar.
(क० सीमा सरकार)


President
Dr. Prem Kumar Sachan
Bharat Navnirman Voter Sena [BNVS]

कार्यवाही बैठक दिनांक 27.05.2012

आज 27 दिनांक 2012 को पार्टी कार्यालय में सायं 5 बजे कार्यकरिणी समिति (इकजीक्यूटिव बाडी) की बैठक आयोजित की गई। बैठक शुरु होने से पूर्व पार्टी वोटर गीत का उच्चारण किया गया। बैठक की अध्यक्षता राष्ट्रीय अध्यक्ष डा० पी० के० सचान ने की, बैठक में निम्नलिखित कार्यवाहियां सम्पन्न की हुई:-

सबसे पहले पार्टी कोषाध्यक्ष कुमारी सीमा सरकार जी ने कोष सम्बन्धी ब्योरा प्रस्तुत किया तथा सभी सदस्यों को जानकारी दी कि पार्टी रजिस्ट्रेशन के समय मा० आयोग के निर्देशानुसार पार्टी का नाम 4 अखबारों में प्रकाशित करने में आर्थिक कमी हाने पर अध्यक्ष डा० सचान जी ने 6 हजार रुपये पार्टी को कर्ज दिया, जिसके द्वारा ही आवश्यक कार्यवाही पूरी की गई। साथ ही कोष सम्बन्धी कुल ब्योरा प्रस्तुत किया। जिसमें उन्होंने बताया कि सदस्यता शुल्क एवं पदाधिकारियों से वार्षिक पद शुल्क के रूप में कुल रु०11100.00/- प्राप्त हुए थे। पार्टी के रजिस्ट्रेशन सम्बन्धी औपचारिकतायें पूरी करने में कुल खर्च रु०16,699/- आया। अध्यक्ष जी से रु०6000.00 कर्ज मिलने पर खर्च पूरा किया गया तथा वर्तमान में कुल रु०401/-हमारे पास चार्ज में हैं।

-तत्पश्चात् राष्ट्रीय महासचिव श्रीमती शमा परवीन जी ने पार्टी का बैंक एकाउन्ट किसी राष्ट्रीयकृत बैंक में यथा शीघ्र खोल कर, उसकी जानकारी मा० भारत चुनाव आयोग को यथा शीघ्र भेजने का बात कही इस पर तय किया गया कि एस.बी.आई या पी.एन.बी या सेन्ट्रल बैंक आफ इण्डिया आदि किसी सुविधा जनक उचित बैंक में खाता यथा शीघ्र खुलवाया जाये।

एम.आई हाशमी शाहब ने नगर के निकाय चुनाव में पार्टी की सहभागिता करने के विषय में सदस्यों से सलाह मांगी, इस पर कुछ सदस्यों ने पार्टी के उम्मीदवार उतारने की इच्छा व्यक्त की जबकि कई सदस्यों ने सलाह दी कि यह, आगामी लोकसभा चुनाव के लिये हितकर नहीं होगा। बाद में सर्वसम्मति से तय किया गया कि निकाय चुनाव में पार्टी कोई गतिविधि नहीं करेगी, जो सदस्य चुनाव में प्रत्याषिता करना चाहें वह निर्दलीय भाग ले सकते हैं।

बैठक के अन्तिम चरण में कोषाध्यक्ष कु० सीमा सरकार ने पारिवारिक ब्यस्तता अदि के चलते कोषाध्यक्ष पद भार से मुक्त करने का आग्रह किया तथा इसी आशय का प्रार्थना पत्र अध्यक्ष जी के समक्ष रखा। इसपर अध्यक्ष जी ने कोषाध्यक्ष जी से अपने निर्णय पर पुनर्विचार करने को कहा, पुनर्विचार में भी अपना आग्रह कायम रखने पर अध्यक्ष जी ने अन्य सदस्यों के साथ विचार विमर्श कर पद भार से त्यागपत्र स्वीकार कर लिया तथा उपस्थित सदस्यों से नये कोषाध्यक्ष के चयन के लिये सदस्यों से प्रस्ताव मांगा।

इसपर श्रीमती रामा राजपूत ने श्रीमती शिमला सचान को कोषाध्यक्ष बनाने का प्रस्ताव रखा, जिसे सुभाष पाण्डेय, दीपक सरकार तथा महेन्द्र सिंह आदि ने भी समर्थन दिया, इसपर सर्व सम्मति से नये कोषाध्यक्ष का चुनाव कर लिया गया। तत्पश्चात् अध्यक्ष जी ने महा सचिव श्रीमती शमा परवीन को यथा शीघ्र प्रपत्र तैयार कराकर चार्ज स्थानान्तरित कराने का आदेश दिया।

महेन्द्र सिंह ने सदस्यता शुल्क तथा सदस्यता फार्म प्रिन्ट कराने व उपलब्ध करने का प्रश्न उठाया। उस पर महासचिव श्रीमती शमा परवान ने यथा शीघ्र प्रिन्ट कराने व उपलब्ध कराने की बात कही। उन्होंने कहा कि पदाधिकारियों द्वारा वार्षिक पद शुल्क सविधान की धारा (IX)-v के अनुसार जमा होते ही फार्म उपलब्ध करा दिये जायेंगे।


P. Sachan

President

Dr. Prem Kumar Sachan
Bharat Navnirman Voter Sena [BNVS]

सभा के अन्तिम समय में अध्यक्ष जी ने एक जानकारी दी की पार्टी की विचार धारा एवं कार्यधारा को आम वोटर तक तथा देश के जागरूक अधिसंख्य वोटरों तक पहुँचाने के लिये एक वेबसाइट तैयार कराई गई है जिय पर कार्य चल रहा है। वेबसाइट अगले 15 दिनों में नियमित व पूर्ण होने की उम्मीद है। इसका डोमेन का नाम www.votersena.com है। इसे देखकर सदस्य गण अपने सुझाव एक सप्ताह के अन्दर उपलब्ध करायें। पार्टी के झण्डे का नमूना तथा चुनाव चिन्ह के बारे में भी सदस्य गण अपने विचार लिखित में पार्टी कार्यालय में प्रेषित करें जिन नमूनों पर सहमति बनेगी उन्हें गृहण किया जायेगा। पार्टी की बैठक के अन्त में राष्ट्रीय गीत का उच्चारण का किया गया। इसके पश्चात् अनिश्चित काल के लिये सभा विसर्जित कर दी गई।

सभा में उपस्थित पदाधिकारियों एवं कार्यकारिणी सदस्यों के हस्ताक्षर—

- | | |
|------------------------|--|
| ① Dr. Vivekanand Singh |  |
| ② Shunala Sachan | <u>Shunala Sachan</u>
27/5/2012 |
| ③ Dr. P.K. Sachan | <u>P.K. Sachan</u>
27/5/12 |
| ④ Shama Parveen | <u>Shama Parveen</u>
27/5/12 |
| ⑤ श्री ०२दादीन | <u>श्री ०२दादीन</u>
27/5/12 |
| ⑥ Deepak Sarkar | <u>Deepak Sarkar</u>
27/5/12 |
| ⑦ P. Seema Sarkar | <u>P. Seema Sarkar</u>
27/5/12 |
| ⑧ Dr. Ajay Sachan | <u>Dr. Ajay Sachan</u>
27/5/12 |
| ⑨ Anoop Sachan | <u>Anoop Sachan</u>
27/05/2012 |
| ⑩ Sharmistha | <u>Sharmistha</u>
27/05/12 |
| ⑪ महेन्द्रसिंह | <u>महेन्द्रसिंह</u>
27/05/12 |
| ⑫ रामाश्वी राजपूत | <u>रामाश्वी राजपूत</u>
27/05/12 |
| ⑬ श्यामचन्द्र पाण्डे | <u>श्यामचन्द्र पाण्डे</u>
27-5-2012 |
| ⑭ इन्द्र प्रकाश | <u>इन्द्र प्रकाश</u>
27-5-2012 |
| ⑮ अशोक शर्मा | <u>अशोक शर्मा</u>
27-5-2012 |

आज दिनांक 28 मई 2012 को मेरी ब्यक्तिगत उपस्थिति में कोषाध्यक्ष कु० सीमा सरकार से श्रीमती शिमला सचान ने कोषाध्यक्ष पद का कार्यभार ग्रहण किया।

ह० शमा परवीन

(ज० सेक्रेटरी)

Shama Parveen

श्रीमती शिमला सचान . Shimala . Sachan

कु० सीमा सरकार . Seema . Sarkar .

P. Sachan

President

Dr. Prem Kumar Sachan

Member, Kisan Vatan Vata Sena [BNVS]

AY 20

Received with thanks from SHYAMA SACHAN a return of income in ITR No. 1(SAHJ) 2 3 4S(SUGAM) 4 5 6 for assessment year 2011-12, having the following particulars

A1 FIRST NAME **A2** MIDDLE NAME
 SHYAMA SACHAN

A3 LAST NAME **A4** PERMANENT ACCOUNT NUMBER
 SACHAN AVEPS9072M

A5 SEX **A6** DATE OF BIRTH **A7** INCOME TAX WARD/CIRCLE
 Male Female 30081973 3(4)

A8 FLAT/DOOR/BUILDING **A9** ROAD/STREET
 12/55-F/1/27/1M-12 BASANT VIHAR

A10 AREA/LOCALITY **A11** TOWN/CITY/DISTRICT
 MAUBASTIA KANPUR

A12 STATE **A13** PINCODE
 U.P. 208021

A14 Fill only one: filed Before due date-139(1) After due date-139(4) Revised Return-139(5) OR In response to notice 142(1) 148 153A/153C

COMPUTATION OF INCOME AND TAX RETURN Whole-Rupee(₹) only

▼ If showing loss, mark the negative sign in bracket at left

B1	Gross Total Income	> B1 ()	192183
B2	Deductions under Chapter VI-A	> B2	2778
B3	Total Income	> B3 ()	189410
B4	Current Loss if any	> B4 ()	MIL
B5	Net Tax Payable	> B5	MIL
B6	Interest Payable	> B6	MIL
B7	Total Tax and Interest Payable	> B7	MIL
B8	Total Advance Tax Paid	> B8	MIL
B9	Total Self Assessment Tax Paid	> B9	MIL
B10	Total TDS Deducted	> B10	MIL
B11	Total TCS Deducted	> B11	MIL
B12	Total Prepaid Taxes (B8+B9+B10+B11)	> B12	MIL
B13	Tax Payable (B7-B12, If B7 > B12)	> B13	MIL
B14	Refund (B12-B7, If B12 > B7)	> B14	MIL

304001678

FOR OFFICIAL USE ONLY

→ STAMP RECEIPT NO. HERE



P. Sachan
 President
 Dr. Prem Kumar Sachan
 Bharat Navnirman Voter Sena (BNVS)

Government of India

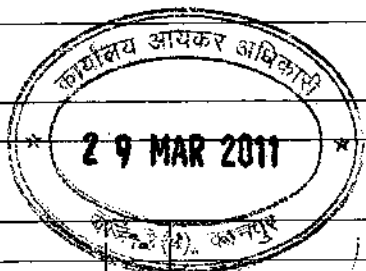


INCOME-TAX DEPARTMENT

ACKNOWLEDGEMENT

Received with thanks from SHIMALA SACHAN a return of income in Form No. ITR Y for assessment year 2010-11, having the following particulars.

PERSONAL INFORMATION	Name <u>SHIMALA SACHAN</u>		PAN <u>AVEPS9072M</u>	
	Flat/Door/Block No <u>1255-F/127W-2</u>		Name Of Premises/Building/Village	
	Road/Street/Post Office <u>BASANT VIHAR</u>		Area/Locality <u>NAUBASTA</u>	
	Town/City/District <u>KANPUR</u>		State	Status (fill the code) <u>12</u>
	Designation of Assessing Officer (Ward/ Circle) <u>3 (4)</u>		Original or Revised	<u>0</u>
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income	1	<u>138255</u>
	2	Deductions under Chapter-VI-A	2	<u>2778</u>
	3	Total income	3	<u>135480</u>
	3a	Current Year loss (if any)	3a	<u>NIL</u>
	4	Net tax payable	4	<u>NIL</u>
	5	Interest payable	5	<u>NIL</u>
	6	Total tax and interest payable	6	<u>NIL</u>
	7	Taxes Paid		
		a PAYMENT TAX	7b	
		b TDS	7c	
	c TCS	7d		
	d Self Assessment Tax			
	e Total Taxes Paid (7a+7b+7c +7d)	7e	<u>NIL</u>	
8	Tax Payable (6-7e)	8	<u>NIL</u>	
9	Refund (7e-6)	9	<u>NIL</u>	
Receipt No Date		Seal and Signature of receiving official <u>0304009378</u>		



शिमला सचान
Dr. Prem Kumar Sachan
 President
 Dr. Prem Kumar Sachan
 Navnirman Voter Sena (BNVS)

Government of India

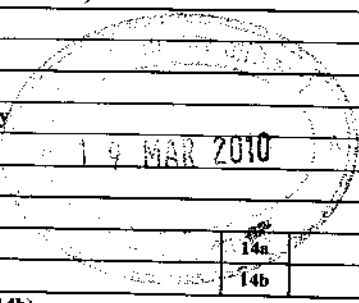


INCOME-TAX DEPARTMENT

ACKNOWLEDGEMENT

Received with thanks from SHIMALA SACHAN a return of income and/or return of fringe benefits in Form No. ITR Y for assessment year 2009-10, having the following particulars.

PERSONAL INFORMATION	Name <u>SHIMALA SACHAN</u>		PAN <u>AVHPS9072M</u>		
	Flat/Door/Block No <u>1255-F/127/W-2</u>		Name Of Premises/Building/Village		
	Road/Street/Post Office <u>BAJANT VIHAR</u>		Area/Locality <u>NAUBASTA</u>		
	Town/City/District <u>KANPUR</u>		State <u>UP</u>		Status (fill the code) <u>12</u>
	Designation of Assessing Officer (Ward/ Circle) <u>3 (4)</u>			Original or Revised <u>0</u>	
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income	1	<u>129727</u>	
	2	Deductions under Chapter-VI-A	2	<u>2778</u>	
	3	Total Income	3	<u>126950</u>	
	3a	Current Year loss (if any)	3a	<u>NIL</u>	
	4	Net tax payable	4	<u>NIL</u>	
	5	Interest payable	5	<u>NIL</u>	
	6	Total tax and interest payable	6	<u>NIL</u>	
	7	Taxes Paid			
		a Advance Tax	7a		
		b TDS	7b		
	c TCS	7c			
	d Self Assessment Tax	7d			
	e Total Taxes Paid (7a+7b+7c+7d)	7e	<u>NIL</u>		
8	Tax Payable (6-7e)	8	<u>NIL</u>		
9	Refund (7e-6)	9	<u>NIL</u>		
COMPUTATION OF FRINGE BENEFITS AND TAX THEREON	10	Value of Fringe Benefits	10		
	11	Total fringe benefit tax liability	11		
	12	Total interest payable	12		
	13	Total tax and interest payable	13		
	14	Taxes Paid			
		a Advance Tax	14a		
		b Self Assessment Tax	14b		
15	Tax Payable (13-14c)	14c			
16	Refund (14c - 13)	15			
		16	<u>NIL</u>		



Receipt No
Date

Seal and Signature of receiving official

0304000408

Shimla Sachan
 शिमला सचान President
 Prakash Kumar Sachan
 Bharat Navaamha Veter Sena (BNVSS)

(ANNEXURE-V)

Registration of political party under Section 29A of the Representation of People Act, 1951

(Affidavit to be furnished by the office bearers (President, Vice-President, General Secretary, Treasurer) of the applicant party regarding assets and liabilities.)

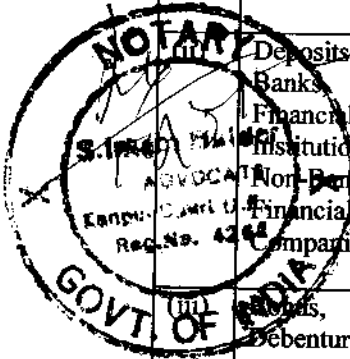
I, Shimola Sachan, son/daughter/wife of Jagdish Narain aged 37 years, resident of 1255-F, Basant Vihar, Kanpur - 21 (U.P.) holding the office of Treasurer (mention the name of office) of the Bharat Navnirman Votab Sena (mention the name of the political party), do hereby solemnly affirm and state on oath as under:-
(Strike out whichever not applicable)

(2) That the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents* are given below:- As March-2011 I.T.R.

A. Details of movable assets. (Value)

(Assets in joint name indicating the extent of joint ownership will also have to be given)

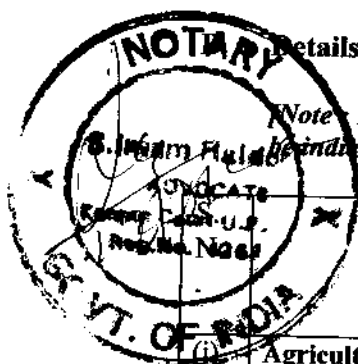
S. No.	Description	Self	Spouse(s) Name(s):	Dependent-1 Name:	Dependent-2 Name:	Dependent-3, Etc. Name:
(i)	Cash	Rs-60,000/- -2,50,483/-	27,000/-	32,000/-	20,000/-	
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	Rs-22,352 PNB(A/N-10860001001-091009) ABD-Bank 2172/- A/N- (51394)	Rs-99,099/- CBI. A/N- 144416297 Rs-2172/- ABD. Bank Joint with- (A/N-51394)	X	X	X
(iii)	Bonds, Debentures and Shares in companies	No	No	No	No	No
(iv)	Other Financial instruments NSS, Postal Savings, LIC, Policies, etc.	LIC- Rs 50,000 maturity in 2020 statement- Rs-7000/-	LIC- maturity in 2017 statement- Rs-1389/-	X	X	X
(v)	Motor Vehicles (details of	motor cycle- BASAS- 2009 UP-78, BU- 345 model-2009	A70-Car AG-9507 2003 model	X	X	X



	make, etc.)					
(vi)	Jewellery (give details of weight and value)	Gold - 1120 60 gram RS - 1,20,000/- Silver 200 gram	Nil	Gold - 20 gm Silver - 110	X	X
(vii)	Other assets, such as values of claims / interests	X	X	X	X	X

Note : Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependent here means a person substantially depends on the income of the candidate.



Details of Immovable assets

Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

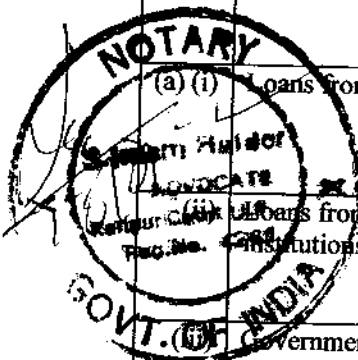
Description	Self	Spouse(s) Name(s)	Dependent -1 Name:	Dependent -2 Name:	Dependent-3, Etc. Name:
(i) Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - current market value	X	X	X	X	X
(ii) Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - current market value	Plot 200 yards (167 S.M.) (20,00,000)	Joint with husband.	X	X	X
(iii) Buildings (commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - current market value	X	X	X	X	X

(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - current market value	X	1- 1255-F Basantkhal Kanpur Haryana (20,00,000)	No	No	No
(v)	Others (such as interest in property)	X	X	X	X	X

3) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-

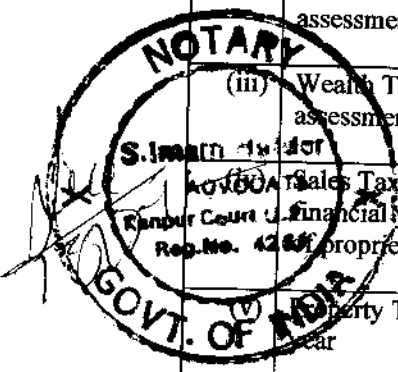
[Note : Please give separate details for each item]

S.No.	Description	Name and address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on
(a) (i)	Loans from Banks	X	X
(ii)	Loans from financial institutions	X	X
Government dues:-			
(a)	dues to departments dealing with government accommodation	X	X
(b)	dues to departments dealing with supply of water	X	X
(c)	dues to departments dealing with supply of electricity	X	X
(d)	dues to departments dealing with telephones	X	X



(e) dues to departments dealing with government transport (including aircrafts and helicopters)	X	X
(f) other dues, if any	X	X

S.No.	Description	Name and address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on
(b) (i)	PAN number	AVEP89072M	
(ii)	Income Tax Return for last assessment year	X	X
(iii)	Wealth Tax Return for last assessment year	X	X
	Sales Tax Return for last financial year [Only in case of proprietary business]	X	X
	Property Tax for last financial year	X	X



VERIFICATION

DEPONENT
Shimale Sahar

I, the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief; no part of it is false and nothing material has been concealed therefrom.

Verified at _____ this the _____ day of _____, 20__.

DEPONENT

Certified that this documents presented afore me today by
Shri. Anoop Singh
who is
H. Singh
Advocate
Central Govt Notary
Kanpur Court U.P.

13/07/2012
Anoop Singh
Advocate
Distt Court, Kanpur Nagar